

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 180/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE COMPANY: Maya Movies Pvt Ltd V/s Tricolor India
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code of 2016
Schauspiel Pvt Ltd

Sl. NO.	Name	Designation	Representation	Signature
1.	NISHANT MEHROTRA Adv.		Operational Creditor	
2.				

C.P. No. (IB) 180/ALD/2017

Advocate, Shri Nishant Mehrotra for the Operational Creditor.

Registry is directed to make scrutiny and submit a report. The petitioner is directed to issue notice to the Corporate Debtor Company on behalf of this Court.

The matter to be listed on 21st December, 2017.

Date: 04.12.2017

Typed By;

Jyoti
Stenographer

Sd—
Shri H.P. Chaturvedi,
Member (Judicial)